

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 17/TT/2022

- Subject** : Petition for determination of transmission tariff for the 2019-24 tariff period for Asset-I: 2 Nos. 400 kV GIS line bays at Koteshwar Substation under Extension of 400/220 kV Koteshwar pooling station and Asset-II: 1 Nos. 220 kV line bay at 400/220 kV Roorkee Sub-station under "Line bays associated with Northern Region System Strengthening Scheme-XXXVI".
- Date of Hearing** : 7.7.2022
- Coram** : Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P.K. Singh, Member
- Petitioner** : Power Grid Corporation of India Limited
- Respondents** : Rajasthan Rajya Vidyut Prasaran Nigam Limited (RRVPLN) and 18 others
- Parties Present** : Shri Abhishek Kumar, Advocate, PTCUL
Shri Nived Verapaneni, Advocate, PTCUL
Shri Karan Arora, Advocate, PTCUL
Shri S.S Raju, PGCIL
Shri D.K. Biswal, PGCIL
Shri Ved Prakash Rastogi, PGCIL
Shri A.K. Verma, PGCIL
Shri Rajeev Gupta, PTCUL
Shri Kamal Kant, PTCUL
Shri H.S. Hyanki, PTCUL
Ms. Illa Pant, PTCUL

Record of Proceedings

Due to paucity of time, the Commission adjourned the matter.

2. The Petition shall be listed for hearing in due course for which a separate notice will be issued.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

